

Declaration of Assets and Liabilities

FEBRUARY 2023

I.....**PANKAJ KUMAR**....., son/daughter/wife of.....**LAL BIHARI SINGH**.....,
aged....**33**.... years, belonging toBIHAR LEGISLATIVE ASSEMBLY SECRETARIAT
..... service and presently working as **RESEARCH/REFERENCE ASSISTANT**...
.....give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) ANUPAM KUMARI	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	25000/-	40000/-	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	26000/-	2100/-	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	PPF-1,63,880/- MF-1,20,000/- Shares current value 49200/-	Shares current value 4150/-	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	30gm 174000/-	230gm(gold) 13,34,000/- 500gm(silver) 35000/-	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	10.5 acres (Jointly with younger brother Abhay Kumar) approx 30 crore	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 14.02.2023
(a)	(i) Loans from Banks	SBI, BIHAR VIDHAN SABHA	7,99,372/- 6,16,033/- 1,30,660/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ACK NO. 863473980180722 AY: 2022-23 PAN: BSJPK3704K	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN NO. :- 111104057921
 GENDER :- MALE
 DATE OF BIRTH :- 14/10/1989
 CLASS/GROUP :- B
 CADRE :- BIHAR LEGISLATIVE ASSEMBLY
 HOME DISTRICT :- PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Pankaj Kumar

Name of Employee: Pankaj Kumar

Designation: Research Assistant

Department: Vidhan Mandal Library

Place:.....PATNA

Date:.....14.02.2023

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.